NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 125(ND)14 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2016

NAME OF THE COMPANY: M/s. Sh. Ashok Krishan Goel & Ors. V/s. M/s. Achivers Builders Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Chandin Cu	yelf Adv.	Petistionen 1-2, 4-11	anandin for of
2.	Roslini (chalterpie Adr (Proxy)	. Resp - 8.	Koshii
		Parachan Adv.	Kespondents	Charton

ORDER

Learned counsel for the parties are present. Learned counsel have stated that the parties to the petition are exploring the possibility of arriving at an amicable settlement in the matter. Learned counsel seek and are given 6 weeks' time on that count.

List on 18.11.2016.

Sdr)

(R.Varadharajan) Member (Judicial)

Sd1-

(Maharaj Krishan Hanjura) Member (Judicial)